

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1172
TO BE ANSWERED ON JULY 31, 2023

INTEGRATED HOUSING AND SLUM DEVELOPMENT PROGRAMME

NO. 1172. SHRI IMRAN PRATAPGARHI:
SMT. RANJEET RANJAN:
SHRI PRAMOD TIWARI:
DR. AMEE YAJNIK:
SMT. PRIYANKA CHATURVEDI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the reasons Government discontinued the Integrated Housing and Slum Development Programme (IHSDP) in 2014;
- (b) the steps taken by Government for the development of slum areas after the Integrated Housing and Slum Development Programme was discontinued;
- (c) the budgetary expenditure for slum development programmes for the last five years, state-wise; and
- (d) whether Government is aware of the allegations made by Dubai-based private entity which filed a petition with Bombay HC challenging the terms of the tender issued by the Slum Rehabilitation Authority to another private entity, if so, details thereof and reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c): The Integrated Housing and Slum Development Programme (IHSDP) which had been launched in the year 2005, ended in the year 2012. However, the period was further extended till 31.03.2017 for completion of houses approved under the scheme till 31.03.2012. Subsequently, the Ministry of Housing and Urban Affairs launched Pradhan Mantri Awas Yojana - Urban (PMAY-U) in June 2015 to provide all-weather pucca house with basic amenities to all eligible urban households of the country including slum dwellers with the vision of 'Housing for All'. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. ISSR component of PMAY-U is specifically for redevelopment of slum using land as a resource for providing houses to eligible slum dwellers. State-wise details of Central Assistance released under PMAY-U including ISSR component of scheme during last five years are at Annexure.

(d): No, Sir. Slum Rehabilitation Authority falls under the jurisdiction of State Government of Maharashtra.

**State-wise Central Assistance released during last five years (FY 2018-19 to FY 2022-23)
under PMAY-U**

S. No.		Name of the State/UT	Central Assistance Released (₹ in crore)
1	States	Andhra Pradesh	15,365.02
2		Bihar	1,924.41
3		Chhattisgarh	2,921.28
4		Goa	72.65
5		Gujarat	17,036.74
6		Haryana	1,203.88
7		Himachal Pradesh	154.48
8		Jharkhand	1,844.26
9		Karnataka	4,245.80
10		Kerala	1,720.92
11		Madhya Pradesh	10,910.74
12		Maharashtra	16,397.10
13		Odisha	1,748.25
14		Punjab	1,481.87
15		Rajasthan	3,535.09
16		Tamil Nadu	7,264.71
17		Telangana	1,990.98
18		Uttar Pradesh	19,781.44
19		Uttarakhand	583.54
20		West Bengal	5,401.22
		Sub-total (States)	1,15,584.40
21	North East States	Arunachal Pradesh	68.86
22		Assam	1,212.97
23		Manipur	276.17
24		Meghalaya	24.49
25		Mizoram	292.55
26		Nagaland	220.44
27		Sikkim	5.78
28		Tripura	673.55
		Sub-total (NE States)	2,774.80
29	Union Territories	A&N Islands	2.71
30		Chandigarh	27.50
31		D&NH and D&D	170.72
32		Delhi	631.96
33		J&K	389.22
34		Ladakh	6.73
35		Lakshadweep	-
36		Puducherry	144.75
		Sub-total (UTs)	1,373.59
		Grand Total	1,19,732.79